



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No.12 / BB/ 2017	-	For filing reply to ROC report	230/ 232	FMC India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	
2)	Arun Sri Kumar for Priyanka Prasad 9810504615	Petitioners	

Counsel for petitioner is present. He has filed an affidavit stating that there are no comments to be made on the report of the ROC since there are no adverse findings given by ROC in respect of the Scheme. Smt. Prema Hatti appearing for ROC and RD is present. She requested a week's time for submitting oral arguments.

List it on 26.10.2017.


MEMBER (J)


MEMBER (T)